

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P. (S) No. 4059 of 2020

Shatdal Singh @ Satdal Singh Sardar.Petitioner

-Versus-

The State of Jharkhand through the Chief Secretary & Ors.'Respondents

CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK

(Through: Video Conferencing)

For the Petitioner : xxx

For the Respondents : xxx

04/ 20.04.2021 In view of the resolution as contained in reference No. 1165-1201/2021 dated 18.04.2021 passed by the Jharkhand State Bar Council, nobody appears for the parties.

In pursuant to the order dated 08.03.2021 respondents were directed to file counter-affidavit but the same has not been filed.

Put up this case after three weeks.

[Dr. S.N.Pathak,J]

P.K.S.